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O.A. No. 548 of 2012

Harish Chandra Mohanty.....Applicant
Vs
Union of India & Ors.....Respondents

Order dated: 26.07.2012

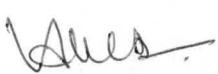
CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)
&
Hon'ble Shri A. K. Patnaik, Member (Judl.)

Applicant, who is working as General Manager, Telecom District, Srikakulam, Andhra Pradesh, has filed this O.A. seeking direction from this Tribunal to Respondent No.1, i.e. The Secretary, Department of Telecommunication, Ministry of Communication & IT, Sanchar Bhavan, New Delhi, to consider his case for the post of S.A.G. in ITS Group 'A' cadre from 23.5.2008 by convening Review DPC.

We have heard Mr. A.K.Mohanty, Ld. Counsel for the applicant, and have also perused the material on record.

We are of the view that this O.A. is not amenable to the jurisdiction of this Bench of the Central Administrative Tribunal. Accordingly, the same is dismissed due to lack of jurisdiction.


MEMBER (Judl.)


MEMBER (Admn.)

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